

05-7-2000

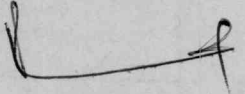
Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Mr. MP Singh, A.M.

List revised. Sri AK Gaur, counsel for the respondents.

2. None is present for the applicant. The OA is dismissed in default.


Member (A)


Vice Chairman

Dube/